

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 282 OF 2016**

**APPEAL NO. 314 OF 2016 & IA NO. 649 OF 2016**

**APPEAL NO. 313 OF 2016 & IA NO. 648 OF 2016**

**APPEAL NO. 165 OF 2017 & IA NO. 282 OF 2017**

**APPEAL NO. 166 OF 2017 & IA NO. 280 OF 2017**

**Dated: 9<sup>th</sup> May, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matters of:**

**APPEAL NO. 282 OF 2016**

**M/s. Lord Chloro Alkali Ltd.**

**.... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Anand K. Ganesan  
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. R. K. Mehta  
Ms. Himanshi Andley for R-1

Mr. M. G. Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya  
Ms. Tanya Sareen for R-2 to 4

**APPEAL NO. 314 OF 2016 & IA NO. 649 OF 2016**

**Rajasthan Steel Chambers**

**.... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Anand K. Ganesan  
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. R. K. Mehta

Ms. Himanshi Andley for R-1

Mr. M. G. Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya  
Ms. Tanya Sareen for R-2 to 4

**APPEAL NO. 313 OF 2016 & IA NO. 648 OF 2016**

**Rajasthan Textile Mills Association** .... **Appellant(s)**  
**Versus**  
**Rajasthan Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Anand K. Ganesan  
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. R. K. Mehta  
Ms. Himanshi Andley for R-1

Mr. M. G. Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya  
Ms. Tanya Sareen for R-2 to 4

**APPEAL NO. 165 OF 2017 & IA NO. 282 OF 2017**

**Ambuja Cement Ltd.** .... **Appellant(s)**  
**Versus**  
**Jaipur Vidyut Vitran Nigam Ltd. & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. P. N. Bhandari

Counsel for the Respondent(s) : Mr. M. G. Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya  
Ms. Tanya Sareen for R-1 to 3

Mr. R. K. Mehta  
Ms. Himanshi Andley for R-4

**APPEAL NO. 166 OF 2017 & IA NO. 280 OF 2017**

**J.K. Cement Works** .... **Appellant(s)**  
**Versus**  
**Jaipur Vidyut Vitran Nigam Ltd. & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. P. N. Bhandari

Counsel for the Respondent(s) : Mr. M. G. Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya  
Ms. Tanya Sareen for R-1 to 3

Mr. R. K. Mehta  
Ms. Himanshi Andley for R-4

### **ORDER**

We have heard learned senior counsel Shri Sanjay Sen in Appeal No. 282 of 2016 for some time.

List these matters for further hearing on **14.05.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**

*vt/mk*

**(Justice Manjula Chellur)**  
**Chairperson**